## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.NO.87/96 in O.A.NO.2384/94



HON'BLE JUSTICE CHETTUR SANKARAN NAIR(J), CHAIRMAN HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 26th day of September, 1996

C.P.W.D. Hindi Translators'
Association through
its General Secretary
I.P.Estate(PWD Circle No.VI)
M.S.D.Bhawan
NEW DELHI \_ 110 002.

.. Petitioner

(By Shri D.C. Vohra, Advocate)

Vs.

Union of India: through

- 1. Mr. C.Ramachandran
  Secretary
  Ministry of Urban Development
  Nirman Bhawan
  NEW DELHI 110 011.
- 2. Mr. K.K.Madan
  Chief Engineer/Director General
  C.P.W.D., Nirman Bhawan
  NEW DELHI 110 011. Respondents

(By Shri K.C.D.Gangwani, Advocate)

## ORDER(Oral)

Chettur Sankaran Nair(J), Chairman

Petitioner complains of disobedience of this Tribunal's order in OA No.2384/94 to the effect \*\*O.A. is disposed of with the direction to the respondents to make all efforts to see that the Staff Inspection Unit submits their report with the utmost expedition and upon the receipt of the

Contd....2/-

Staff Inspection Unit's report, the respondents should also take a final decision as expeditiously as possible ". According to the learned coursel for the petitioner, these directions at least in their spirit have been violated. In answer, coursel for respondents appearing on notice, submits that all efforts have been made to implement the observations in their true spirit and concrete action will be taken within six months from today. We record this submission and find it unnecessary to proceed further in the matter. Contempt Petition No.87/96 is disposed of accordingly. Notice issued to the respondents shall stand discharged. No costs.

Dated, the 26th September, 1996.

(R.K.Ahdeja) Member(A)

( JusticeC.Sankaran Neir)
Chairman